



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.04.2025

### NOTICE

Please take notice that the following matters listed in the Court – II on 15.04.2025 will not be taken up. The next date of hearing in the matters is **23.04.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
<b>1.</b>	Comp. App (AT) (Ins) No. 740 of 2023 & I.A. No. 2500 of 2023 & 3307, 8228 of 2024  <b>Part Heard</b>	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan & Anr.  <b>With</b>	Amish Tandon	Rohan Chawla-R1 Ishaan George
<b>2.</b>	Comp. App (AT) (Ins) No. 741 of 2023 & I.A. No. 2504 of 2023  <b>Part Heard</b>	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan	Rahul Kumar	Rohan Chawla-R1 Ishaan George

By order of Hon'ble Chairperson  
-Sd/-  
Registrar